

**MOST IMMEDIATE/OUT AT ONCE**

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI**

No. ~~88477~~ / Misc. Attch. Trg./Gaz./2023  
To ~~88477-482~~

Dated, Delhi the ~~.....~~ **28 NOV 2023**


- 1) Sh. Narottam Kaushal, Principal District & Sessions Judge (HQ's)
- 2) Sh. Pawan Kumar Jain, Chairman (IT & Digitization), Tis Hazari Court, Delhi.
- 3) Sh. Murariprasad Singh, Judge Family Court, Tis Hazari Court, Delhi.
- 4) Sh. Deepak Kumar-I, ACMM-01, Tis Hazari Court, Delhi.

**Sub:- Attachment of DANICS Probationers from 04.12.2023 to 08.12.2023  
(except 05.12.2023).**

Respected Sir/Madam,

Please find enclosed herewith the Training Schedule of Four (4) DANICS Probationers (Annexure-A) with the request to provide training to probationers on 06.12.2023, as per the details given in enclosed UTCS letter dated 16.11.2023.

It is also informed that Ms. Sunita Rai, JA/PS to Ld. Principal District & Sessions Judge (HQs), Tis Hazari Court, Delhi (Mobile No. is 9717570670) will be the Nodal Officer for the visit of Four (4) DANICS Probationer.



**(Ravinder Bedi)**

Officer-in-Charge (Judicial Branch, HQs)  
For Pr. District & Sessions Judge (HQs)  
Delhi

Encl: As above.

No. ~~88483~~ - 495 / Misc. Attch. Trg./Gaz./2023

Dated, Delhi the ~~2..~~ **8 NOV 2023**

Copy forwarded along with enclosures for information and necessary action to:-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Pr. District & Sessions Judge, Rouse Avenue, with the request to make necessary arrangement to provide training to the probationers in CBI Courts, as per the details given in UTCS letter dated 16.11.2023 i.e. for 08.12.2023 (Copy enclosed). The name and mobile number of the Nodal Officer of department along with the place of reporting by the IAS Officers (Trainers) may be sent to Deptt. Of LJ & LA, Delhi Secretariat within three days.
3. The Principal Secretary, GNCTD, Department of Law, Justice & Legislative Affairs, 8th Level, C Wing, Players Building, Delhi Secretariat, I.P. Estate, New Delhi-110002 w.r.t their letter No.F.11(49)/Admn/ LJ&LA/12/11349-11353 dated 23.11.2023.
4. The Director (Training), Govt. of NCT of Delhi, Directorate of Training (UTCS), Institutional Area, Vishwas Nagar, Behind Karkardooma Courts, Delhi-110032.
5. The IAS Officer Trainees (through Principal Secretary, LJ & LA, 8TH Level, C-wing, Players Building, Delhi Secretariat, I.P. Estate, New Delhi.)
6. The PRO, Tis Hazari Court, Delhi.
7. The Branch-In-charge, Protocol Branch, Central District, Tis Hazari Court, Delhi
8. The Care Taker, Care Taking Branch, Central District, Tis Hazari Court, Delhi for making necessary arrangements.
9. PS to Ld. Principal District & Sessions Judge (HQs), Tis Hazari Court, Delhi
10. The Website Committee, Tis Hazari Court, Delhi
11. R & I Branch for uploading on LAYERS.



Officer-in-Charge (Judicial Branch, HQs)  
For Pr. District & Sessions Judge (HQs)  
Delhi

**ANNEXURE-A**

**06.12.2023 (WEDNESDAY)**  
**REPORTING TO NODAL OFFICER AT 10.00 A.M.**  
**IN WAITING ROOM, THIRD FLOOR,**  
**ADJACENT TO COURT NO. 301.**

**VISIT TO PR. DISTRICT & SESSIONS COURTS AT TIS HAZARI COURT**  
**AT 10.30 A.M to 5:00 PM**  
(To observe and understand the live proceedings  
of the court and to know the inner working of the  
Court Administration )

<b>S. NO</b>	<b>Name of the Judicial Officer</b>	<b>TIME</b>	<b>ROOM NO.</b>
1.	Sh. Narottam Kaushal. Principal District & Sessions Judge (HQ's)	3:00 PM to 4:00 PM	301
2	Sh. Pawan Kumar Jain, Chairman (IT & Digitization)	12: 00 noon to 1:30 PM	316A
3	Sh. Murariprasad Singh, Judge Family Court.	2:00 PM to 3:00 PM	109
4	Sh. Deepak Kumar-I, ACMM-01	10:00 AM to 12:00 noon	366

**Lunch at 01.30 p.m. to 2.00 p.m. to be arranged by the Care-Taker,**  
**Tis Hazari Court, Delhi**



GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI  
DEPARTMENT OF LAW, JUSTICE AND LEGISLATIVE AFFAIRS  
8<sup>TH</sup> LEVEL, C-WING, PLAYERS BUILDING,  
DELHI SECRETARIAT, I.P. ESTATE, NEW DELHI.

No. F.11(49)/Admn/LJ&LA/12/  
To

11349-11353

Dated: 23/11/23

The Registrar General, Hon'ble High Court of Delhi Sher Shah Road, New Delhi	The Ld. District & Session Judge (HQ) Tis Hazari Courts Complex Delhi.
The Principal Judge (HQ), Family Court, Dwarka court Complex Dwarka, New Delhi	The Principal District & Session Judge, Rouse Avenue Court, New Delhi

Sub.: Attachment of DANICS Probationers (60<sup>th</sup> batch) from 04.12.2023 to 08.12.2023 except 05.12.2023.

Respected Sir/Madam,

This Department has been requested by the Directorate of Training (UTCS) for attachment of DANICS Probationers (60<sup>th</sup> batch) in the Department of Law, Justice & Legislative Affairs for the period from 04.12.2023 to 08.12.2023 except 05.12.2023 for 04 (Four) days. In this regard, as requested by the Directorate of Training (UTCS), an attachment plan as given in the Annexure to this letter has been drawn.

You are, therefore, requested to arrange to provide training to the probationers as per the details given in UTCS letter dated 16.11.2023 (copy enclosed).

It is further requested that the name and mobile number of Nodal Officer of your department alongwith the place of reporting by the DANICS Probationers (60<sup>th</sup> batch) may be sent to this Department at the earliest.

Encl.: As above

Yours faithfully,

Puneet Nagpal  
(PUNEET NAGPAL)

ADDL. SECRETARY(LJ&LA)

Dated: 23/11/23

No. F.11(49)/Admn/LJ&LA/12/  
Copy to:

11349-11353

- Asstt. Director (Trg.-III), Dte. Of Training (UTCS), Institutional Area, Vishwas Nagar, Delhi-110032 with reference to letter no. F. 7(2)/5/2022/UTCS/TS-III/DANICS-60<sup>th</sup>/9481 dated 16.11.2023.

Puneet Nagpal  
(PUNEET NAGPAL)

ADDL. SECRETARY(LJ&LA)

412/c

GOVERNMENT OF NCT OF DELHI  
**DIRECTORATE OF TRAINING (UNION TERRITORIES CIVIL SERVICES)**  
Vishwas Nagar Institutional Area, Behind Karkardooma Courts, Delhi-110032  
Phone: 20822456, 20822462 Fax: 22308556 e-mail:dutcs@nic.in

No.F.7(2)/5/2022/UTCS/TS-III/DANICS-60<sup>th</sup>/9481

Date: 16/11/23

To

The Deputy Secretary (L&J),  
Law, Justice and Legislative Affairs Department,  
8<sup>th</sup> Level, 'C'- Wing, Govt. of NCT of Delhi,  
Delhi Secretariat, New Delhi- 110002.

15/2023/23699  
1714/23

**Sub: Attachment of DANICS Probationers (60<sup>th</sup> batch) from 04.12.2023 to 08.12.2023 except 05.12.2023.**

Sir/Madam,

1. This Directorate is the Nodal Department for imparting 2 years Foundation Training of DANICS Probationers. At present, 04 DANICS Probationers of 60<sup>th</sup> batch are undergoing their foundation training.

2. Attachment with organizations/departments of GNCT of Delhi is an essential part of foundation training to give hands-on experience on basic functioning and role of various Departments. So as per MHA approved foundation training module 04 probationers of 60<sup>th</sup> Batch are to be attached with your department for **04 days from 04.12.2023 to 08.12.2023 except 05.12.2023. Detail of probationers is also enclosed herewith.**

3. We shall be grateful if you could arrange to draw an attachment plan for the probationers and send the same to this Directorate alongwith the details of Nodal Officer/incharge of training.

4. The training schedule may cover briefing on organisational structure, budget and man-power, roles and functions of the department, exposure to the working of Courts as well as of officers of the Court, attachment with judiciary and briefing on judicial drafting, legislation drafting etc. and any other aspect which you consider important.

5. We would also request you to kindly consider and attach these probationers with the Hon'ble High Court of Delhi/District and Session Courts and Special Courts, to observe and understand the proceedings of the court.

6. We would also request you to send attendance of the probationers to this Directorate through email at dutcs@nic.in and adtrg3utcs.delhi@nic.in or fax at 22308556 by 10.30 a.m. Probationers are to intimate your department if they are on leave for any reason. The probationers would report to your office at 10.00 a.m. on 04.12.2023.

Yours faithfully,

12/11  
17/11  
17/11

(Anita Bharal)  
Asstt. Director (Trg.III)/  
Course Coordinator  
Tel: 20822461  
email: adtrg3utcs.delhi@nic.in

No.F.7(2)/5/2022/UTCS/TS-III/DANICS-60<sup>th</sup>/2482-85 Date: 17/11/23

Copy to:-

1. OSD to the Chief Secretary (In-charge Pr. Secy. Training), Delhi Sectt., New Delhi-110002.
2. All probationers (60<sup>th</sup> Batch) – **Mr. Pawan Kumar**, DANICS (P) shall be the Team Leader for their attachment. He will ensure coordination among Probationers and successful execution attachment. Further, all probationers will maintain daily diary during the attachment. A report (minimum 2 pages) with analytic observations for systemic improvement may be prepared and submitted to the Course Coordinator, Directorate of Training, UTCS within a week.
3. Estate Officer, Directorate of Training, UTCS for **arranging transportation accordingly.**
4. PS to Director, Directorate of Training (UTCS).
5. PS to Special Director, Directorate of Training (UTCS).

*Anita Bharal*  
17/11/23

(Anita Bharal)  
Asstt. Director (Trg.III)/  
Course Coordinator

410/c

**Details of DANICS Probationers 60<sup>th</sup> Batch**

S.No.	Name of the Probationers	Contact Number
1	Mr. Pawan Kumar	8949598706
2	Mr. Naveen Kumar	9991855313
3	Mr. Avinash Singh	9540334204
4	Mr. Mukund Vallabh Joshi	7906365546



**ATTACHMENT PLAN FOR THE DANICS PROBATIONERS (60<sup>TH</sup> BATCH) OFFICERS  
TRAINEES FROM 04.12.2023 TO 08.12.2023 Except 05.12.2023**

Date	Attachment
04.12.2023	Hon'ble High Court of Delhi
06.12.2023	Ld. Pr. District & Session Judge (Tis Hazari)
07.12.2023	Ld. Principal Judge (HQ), Family Courts, Dwarka District Court
08.12.2023	Ld. Judge, CBI Court (Rouse Avenue Court Complex)